

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.09.2020 (MONDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 260 of 2020	Punjab National Bank Vs. Mittal Corp Ltd.	Ankit Raj	Anju Jain

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 140 of 2020	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni
3.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	Kanishk Rana-IRP
5.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cotfab Pvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Suresh Dutt Dobhal-COC
6.	Comp. App. (AT) (Ins) No. 633 of 2020	State Bank of India Vs. Athena Energy Ventures Pvt. Ltd.	Sanjay Kapoor	
7.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd.	Rakesh Kumar	

12:00 Noon

For Hearing

8.	Comp. App. (AT) (Ins) No. 294-295 of 2020 Part Heard	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**